

1	2	3	4
23	103	Hajipur-Hazrat Jandaha-Mushrigharari	55
24	104	Chakia-Madhuban-Shivhar-Sitamarhi-Sursand-Jaynagar-Narahia	160
25	105	Darbhanga-Keotiranway-Aunsi-Jaynagar	66
26	106	Birpur-Pipra-Madhepura-Kishanganj-Bihpur	130
27	107	Maheshkund-Sonbarsa Raj-Simribakhtiarpur - Bariahi - Saharsa - Madhepura-Banmankhi-Purnia	145
28	110	The highway starting from its junction with NH-98 from Arwal connecting Jahanabad-Bandhuganj-Kako-Ekangarsarai and terminating at its junction with NH-31 Biharsharif	89
TOTAL LENGTH IN BIHAR STATE :			3642
TOTAL LENGTH IN UP AND BIHAR STATE :			10416

Upgradation of State Roads to NHs in Rajasthan

1287. DR. GYAN PRAKASH PILANIA:

SHRI LALIT KISHORE CHATURVEDI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- whether Government has received any proposal from Rajasthan to upgrade State roads into National Highways during the last four years;
- if so, the State road projects for which upgradations have been accepted, alongwith financial allocation provided to execute the projects, proposal-wise;
- the rationale for not accepting certain proposals; and
- the length of State roads in Rajasthan converted to National Highways during the last four years?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Yes, Sir.

(b) to (d) The requirement of resources for development of existing National Highways is huge as compared to availability of resources. Hence, at present, emphasis is being given for development of roads already declared as National Highways instead of declaring more roads as National Highways. Therefore no new length of State roads in Rajasthan has been converted to National Highways during the last four years.

Conversion of State Highways into NHs in Himachal Pradesh

1288. SHRIMATI VIPLOVE THAKUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has received any request from Himachal Pradesh for sanctioning of another National Highway (NH) connecting Shimla with the industrial area of Nalagarh-Baddi-Barotiwala and further Ropar in Punjab;

(b) if so the action taken by Government thereon;

(c) whether it is a fact that some proposals are lying with Government for its consideration to convert the State Highways into National Highways including the 106.40 km. State Highway No.6 originating from Shimla and passing through Jubbarhatti (Shimla airport)- Kunihar-Ramshehar-Nalagarh upto Ghanauli (Ropar in Punjab);

(d) if so, the current status of the proposals; and

(e) by when proposed State Highways are likely to be converted into National Highways ?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (e) The State Government has submitted a few proposals for conversion from State Highways to National Highways including the 106.40 km. State Highway No.6 originating from Shimla and passing through Jubbarhatti (Shimla airport)-Kunihar-Ramshehar-Nalagarh upto Ghanauli (Ropar in Punjab). Out of these, two proposals, Nagrota-Ranital-Dehra-Mubarikpur and Paonta - Rajban-Shillai - Hatkoti have already been declared as National Highway in Himachal Pradesh in December, 2008. There is no proposal to declare the other road as National Highway since the emphasis is on development of the existing National Highways which suffers from many deficiencies

Land required for construction and widening of NHs

1289. SHRIMATI VIPLOVE THAKUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the State-wise area of land acquired for construction and widening of the National Highways during 2005-06, 2006-07, 2007-08 and 2008-09;

(b) the amount of compensation released for such acquisition, State-wise;

(c) the area of land proposed to be acquired for the National Highways in Himachal Pradesh;

(d) the time by when the said land is likely to be acquired;

(e) whether it is a fact that some cases of land acquisition are under dispute in Himachal Pradesh; and

(f) if so, the details thereof and by when these disputes are likely to be settled?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) The National Highways are entrusted to the State Governments, National Highways Authority of India (NHAI) and Border Roads Organisation (BRO) for development